

(17)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 67/(MAH)/2017
MA No. 681/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

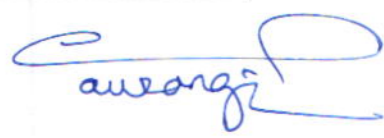
SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Reliance Commercial Finance Ltd.
V/s.
Gupta Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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17	Gaurangji Patil i/b GP & Associates	for IRP	
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2.	ASHISH PHASE a/w UMANG THAKAR	Advocate i/b Dhru & Dhru Associates Adv. for Corporate Debtor custodial management	
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ORDER

MA 681/2017 in CP No.67/ I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)